

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/4902/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 18th December 2020

Sub:- **Winter vacation with station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2020/2245 /Estt, dtd.16.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail winter vacation from 24.12.2020 to 31.12.2020 and casual leave on 02.01.2021, with station leave permission, with your official vehicle, at your own cost, from the morning of 26.12.2020 till the evening of 03.01.2021. However, you have been directed to make own arrangement regarding driver.

The Civil Judge cum Assistant Sessions Judge, Dima Hasao and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

4909 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-15/2013(Pt)/49037A, dated 18/12/2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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